

Seventeenth Loksabha

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Title: Regarding death of an alleged prime accused in the Bogtui Arson case.

PROF. SOUGATA RAY (DUM DUM): Sir, the prime accused in the Bogtui arson case... (*Interruptions*)

माननीय सभापति: ये सब स्क्रिप्ट में नहीं है, यह रिकार्ड में नहीं जाएगा । This name will not go on record.

... (*Interruptions*) ... *

HON. CHAIRPERSON: Whatever is written, you have to speak. सभी को यही करना है । ... (*Interruptions*)

प्रो. सौगत राय: मैं यही तो बोल रहा हूँ ।

माननीय सभापति: आप अपने स्क्रिप्ट के मुताबिक बोलिए ।

PROF. SOUGATA RAY: Sir, the prime accused in the Bogtui arson case died in CBI custody on 12th December. His dead body was found in the toilet of the camp office of the CBI on that day. The family of the deceased has alleged that he was killed in the CBI custody. CBI claims that he committed suicide. The CID of the West Bengal Police has registered a case against some officers of the CBI for custody death. We demand that there should be an enquiry by a sitting Judge of the High Court into this incident.

HON. CHAIRPERSON: Dr. Shrikant Eknath Shinde.

... (*Interruptions*)